



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF TAX REVISION APPLICATION (DIVISION BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	TRA/1/2023	MADRAS RUBBER FACTORY LTD REP BY SUSANTA KUMAR RAYAGURU VS ASSISTANT COMMERCIAL TAX OFFICER AND 2 ORS	ADV. ASHWIN D. BHOBE FERNANDES ANNEISE SHAIKH SHAIZEEN BADRUDDIN	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
	WITH TRA/1/2021	SHREE DURGA MINING COMPANY, THR. ITS MAN. PARTNER, SARVESH P. TIMBLO VS THE COMMISSIONER OF COMMERCIAL TAXES, PANAJI AND ANR	ADV. ABHIJEET KAMAT PREETAM TALAULIKAR ALEESHA DOS REIS FALCAO SAICHA N. DESSAI	
	WITH TRA/3/2022	V.M. SALGAOCAR SALES INTERNATIONAL, REP. BY LAWFUL ATT. PARTNER, SHIVANAND V. SALGAOCAR VS THE COMMISSIONER OF COMMERCIAL TAXES AND 2 ORS	ADV. RYAN DA PIEDADE MENEZES GINA MARIA ALMEIDA NIGEL JOHN FERNANDES	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
	WITH TRA/4/2022	ROYALLINE RESOURCES LTD., THR. ITS AUTH. REP., SUBODH ANVEKAR VS THE ADDITIONAL COMMISSIONER OF COMMERCIAL TAXES	ADV. ABHIJEET KAMAT NAIK DESSAI SAICHA SANJIVA SIMOES KHER CEAZER JOHN PREETAM TALAULIKAR	ADV. CORREIA MARIA SIMONE JUDITH
	WITH TRA/5/2022	ROYALLINE RESOURCES LTD., THR. ITS AUTH. REP., SUBODH ANVEKAR VS THE ADDITIONAL COMMISSIONER OF COMMERCIAL TAXES	ADV. ABHIJEET KAMAT NAIK DESSAI SAICHA SANJIVA SIMOES KHER CEAZER JOHN PREETAM TALAULIKAR	ADV. CORREIA MARIA SIMONE JUDITH

SR. CASE NUMBER

PARTY NAME

PET. ADV.

RES. ADV.

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

Causelist generated on 31-05-2023 11:25:08